

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO: 4202**  
TO BE ANSWERED ON 27.03.2023

**Effects of Climate Change**

4202: SHRI JUAL ORAM:  
SHRI SANGAM LAL GUPTA:  
SHRI ANURAG SHARMA:  
SHRI BRIJBHUSHAN SHARAN SINGH:  
DR. RAMAPATI RAM TRIPATHI:  
SHRI P.P. CHAUDHARY:  
SHRI PRATAP CHANDRA SARANGI:

Will the MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Union Government proposes to formulate an action plan in collaboration with various State Governments for creating awareness about conservation of environment to counter the effects of climate change and generation of employment along side, if so, the details thereof;
- (b) whether any special scheme has been formulated to employ local people in the field of environment conservation and to mitigate the effects of climate change in the country especially in Odisha and if so, the details thereof;
- (c) whether the Government maintains any data on the number of climate induced refugees living in the country;
- (d) if so, the details of number of such refugees during the last five years in the country including Uttar Pradesh, Rajasthan and Odisha;
- (e) whether it is a fact that there is an increase in internally displaced persons because of climate change during the last five years; and
- (f) if so, the details of the number of such Internally Displaced Persons (IDPs) and measures adopted by the Government for their re-settlement?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

(a) and (b) India's action on climate change is guided by the National Action Plan on Climate Change, (NAPCC), which is the overarching policy framework and comprises of national missions in specific areas of solar energy, enhanced energy efficiency, water, agriculture, Himalayan eco-system, sustainable habitat, green India, human health and strategic knowledge on climate change. The implementation of these national missions is being anchored by concerned Ministries and Departments with each mission having its own sector specific action plan. Thirty-four States /Union Territories (UTs), including Odisha, have

prepared their State Action Plans on Climate Change (SAPCC) in line with NAPCC taking into account the State specific issues relating to climate change.

Mission LiFE (Lifestyle for Environment) has been launched to promote sustainable lifestyles and practices that conserve the environment. This Ministry is implementing the Environment Education Programme (EEP) with an objective to sensitize children/youth, on issues related to environment and to motivate them to adopt sustainable lifestyle, through varied pedagogical initiatives like workshops, projects, exhibitions, campaigns, competitions, nature camps, summer vacation programmes, etc. The Ministry is also implementing the Green Skill Development Program (GSDP) to impart skills to youth in environment, forest and wildlife sectors such as para-taxonomy, biodiversity conservation, pollution monitoring, water budgeting and auditing, etc.

(c) to (f) Displacement of people may be due to economic, social, political and other factors. It may be temporary or permanent, short term or long term depending on the underlying cause(s) of displacement. According to the Intergovernmental Panel on Climate Change Special Report on Global Warming of 1.5 degree Celsius (2018), the social, economic and environmental factors underlying displacement of people by climate change are complex and varied; therefore, attributing it to the effect of observed climate change or assessing its possible magnitude with any degree of confidence is challenging. There is no study by the Government of India providing a quantified contribution of climate change triggering displacement of people. However, migration patterns continue to be monitored by the Central and State Governments. Relief, recovery, and rehabilitation due to weather-related disasters are governed, inter alia, by the relevant provisions of the Disaster Management Act, 2005 and the guidelines, directives, and orders of the National Disaster Management Authority and the State Disaster Management Authorities. The constitutional, legal and administrative provisions relevant to disaster management and disaster risk reduction address the management of disasters, including the weather related disasters in the country.

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